

there, in order to make the best use of it?

**Shri Hathi:** The Government of Orissa are considering that question, but it is not yet finalised.

#### RURAL ELECTRIFICATION

\*600. **Shri S. C. Samanta:** Will the Minister of Planning be pleased to refer to the answer to starred question No. 26 asked on the 13th November, 1954 and state:

(a) whether any rural electrification scheme has been received from the Government of West Bengal for 1954-55 and 1955-56; and

(b) if so, the amount of loan that has been sanctioned for this purpose?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) Rs. 163.38 lakhs.

**Shri S. C. Samanta:** Last time, no ceiling was given to us in respect of Madras and Bengal. May I know whether in the case of Madras a ceiling has been fixed?

**Shri Hathi:** It is not actually a question of fixing the ceilings. But Madras has been allotted Rs. 397 lakhs.

**Shri S. C. Samanta:** Is it a fact, that, for approved schemes only, grants are given? Are Government aware that in rural areas, due to want of funds, the schemes are not carrying on well? In view of the act that in such cases, the State Government will not take the matter into high consideration, may I know whether the Central Government will call for the records in those cases?

**Shri Hathi:** The Central Government would not call for the records from each State. At the most, the Planning Commission appraises the States and invites schemes for rural electrification.

**Shrimati Renu Chakravarty:** May I know whether under this scheme before granting this loan, the Central Government have made, quite

sure that the power will be supplied on a no-profit-no-loss basis?

**Shri Hathi:** That is for the State Government to see. But generally, it is the concern of the Planning Commission to see that rural electrification is cheap.

**Pandit Munishwar Datt Upadhyay:** What is the amount advanced to the U.P. Government for a similar purpose? Is that all the amount to be given, or will anything more be given?

**Shri Hathi:** Rs. 235 lakhs is the amount given.

**Shri S. C. Samanta:** How many schemes have as yet been received from West Bengal?

**Shri Hathi:** I think 37 schemes from West Bengal, but I shall check up the figure?

#### GLASS INDUSTRY

\*602. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that Indian consumers of Indian made glass products have a general complaint that these products deteriorate due to the poor quality of glass containers being not of the minimum standard; and

(b) what steps if any Government have taken to make Indian made glass products suitable for manufacturers who use them?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) Government have received no such reports.

(b) Does not arise.

**Shri V. P. Nayar:** May I know whether at present the Indian glass manufacturing industry uses almost the same type of raw materials and the same processes for the manufacture of all sorts of articles of glass.

like ampoules, tumblers and even chimneys with the result that the pharmaceutical industry has complained that its products get deteriorated when they are packed in Indian containers?

**Shri Kanungo:** The reply to the last part is that Government have received no such complaint. As for the other point which he has mentioned, some manufacturers use the same materials; some do not.

**Shri V. P. Nayar:** May I know whether the hon. Minister has gone through the report of the Pharmaceutical Inquiry Committee which definitely states that there is a great handicap for the Indian manufacturers of pharmaceuticals because the glass containers are not of the requisite standard and their products get deteriorated?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Sir, the hon. Member had referred to the Pharmaceutical Inquiry Committee report of which he certainly seems to be a diligent student. An answer would have been furnished, if the question was framed differently but here the question has been tabled in such a manner that it is a general complaint, about which we have no information.

**Shri V. P. Nayar:** May I know whether the Government of India have done any work to find out the quality of the glass containers, especially in cases when they are required for packing pharmaceuticals? If so, what has been the result?

**Shri T. T. Krishnamachari:** I do not think that the National Laboratories in charge of the Government of India have undertaken this work.

#### UNEMPLOYMENT

\*603. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to state:

(a) whether the Punjab Government have now furnished the Government of India with the data regarding incidence of unemployment in the State; and

(b) if so, whether the report received in this regard will be placed on the Table of the House?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). A brief statement summarising the appreciation conveyed by the Punjab Government is laid on the Table of the House. [See Appendix III, annexure No. 24.]

**Shri D. C. Sharma:** May I know what steps Government are taking to secure precise statistical information about the unemployment situation not only in the Punjab but all over India?

**Shri S. N. Mishra:** Recently I answered a question in regard to the investigations having been carried on in 23 cities in India, but I would like to add that in the last National Development Council meeting, it was decided to undertake a full-scale investigation throughout the country.

**Shri D. C. Sharma:** May I know how long those investigations will take and when the report will be available to the public?

**Shri S. N. Mishra:** That investigation would mostly be in the nature of periodical assessments and the availability of results would depend mostly upon the availability of the technical personnel required and also upon the magnitude of the tasks undertaken which, in all conscience, must be very vast.

**Shri D. C. Sharma:** The Punjab Government has suggested that legislation should be introduced under which the compulsory registration of unemployed persons should be made possible? Have the Government considered that proposal, and if so, what are their reactions?

**Shri S. N. Mishra:** As has been indicated in the reply itself, all these things are under separate consideration of the Government.